

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

REVISED CAUSE LIST OF A BENCH FOR 22-JANUARY-2026 (THURSDAY)

BEFORE HON'BLE AMIT SHUKLA, JUDICIAL MEMBER
AND HON'BLE MAKARAND VASANT MAHADEOKAR, ACCOUNTANT MEMBER

IN COURT ROOM 3

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 4826/MUM/2024	2014-15	[A] AARTI DRUGS LIMITED	
2	ITA 4881/MUM/2024	2017-18	[A] AARTI DRUGS LIMITED	
3	ITA 4882/MUM/2024	2017-18	[A] AARTI DRUGS LIMITED	
4	ITA 4883/MUM/2024	2016-17	[A] AARTI DRUGS LIMITED	
5	ITA 4906/MUM/2024	2018-19	[A] AARTI DRUGS LIMITED	
6	ITA 4907/MUM/2024	2019-20	[A] AARTI DRUGS LIMITED	
7	ITA 4908/MUM/2024	2020-21	[A] AARTI DRUGS LIMITED	
8	ITA 4920/MUM/2024	2016-17	[D] AARTI DRUGS LTD (E-FILE)	
9	ITA 4921/MUM/2024	2015-16	[D] AARTI DRUGS LTD (E-FILE)	
10	ITA 4924/MUM/2024	2014-15	[D] AARTI DRUGS LTD (E-FILE)	
11	ITA 5056/MUM/2024	2020-21	[D] AARTI DRUGS LTD (E-FILE)	
12	ITA 5058/MUM/2024	2017-18	[D] AARTI DRUGS LTD (E-FILE)	
13	ITA 5061/MUM/2024	2018-19	[D] AARTI DRUGS LTD (E-FILE)	
14	ITA 5062/MUM/2024	2019-20	[D] AARTI DRUGS LTD (E-FILE)	
15	ITA 2555/MUM/2025	2017-18	[A] ANUMITA INFRASTRUCTURE PRIVATE LIMITED (E-FILE)	
16	ITA 2556/MUM/2025	2018-19	[A] ANUMITA INFRASTRUCTURE PRIVATE LIMITED (E-FILE)	
17	ITA 3476/MUM/2025	2019-20	[A] ADITYA BIRLA REAL ESTATE LIMITED (FORMERLY KNOWN AS CENTURY TEXTILES AND INDUSTRIES LIMITED) (E-FILE)	
18	ITA 4378/MUM/2025	2019-20	[D] ADITYA BIRLA REAL ESTATE LIMITED (FORMERLY KNOWN AS CENTURY TEXTILES AND INDUSTRIES LIMITED) (E-FILE)	
19	ITA 4933/MUM/2025	2012-13	[A] ANUH PHARMA LIMITED	
20	ITA 5013/MUM/2025	2016-17	[A] ANUH PHARMA LIMITED	
21	ITA 5581/MUM/2025	2017-18	[A] AFL PRIVATE LIMITED (E-FILE)	
22	ITA 5776/MUM/2025	2008-09	[D] M/S. AMAYA INFRASTRUCTURE PVT LTD (E-FILE)	
23	ITA 6000/MUM/2025	2013-14	[D] ADITYA BIRLA FOUNDATION (E-FILE)	
24	ITA 6001/MUM/2025	2014-15	[D] ADITYA BIRLA FOUNDATION (E-FILE)	
25	ITA 6149/MUM/2025	2015-16	[D] UNITED FASHION APPARELS PVT LTD (E-FILE)	
26	ITA 7565/MUM/2025	2010-11	[A] LOKHANDWALA CONSTRUCTION INDUSTRIES PVT LTD	
27	ITA 7567/MUM/2025	N.A	[A] ADARSHA VIDYALAYA ALUNMI CHEMBUR ASSOCIATION	
28	ITA 7524/MUM/2025	2009-10	[A] ALKA ASHOK JAGTAP (E-FILE)	

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**REVISED CAUSE LIST OF C BENCH FOR 22-JANUARY-2026 (THURSDAY)****BEFORE HON'BLE NARENDER KUMAR CHOUDHRY, JUDICIAL MEMBER
AND HON'BLE PRABHASH SHANKAR, ACCOUNTANT MEMBER****IN COURT ROOM 8**

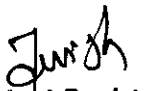
Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1816/MUM/2022	2017-18	[A] CENTRAL BANK OF INDIA	
2	ITA 2044/MUM/2022	2018-19	[A] CENTRAL BANK OF INDIA	
3	ITA 2158/MUM/2022	2017-18	[D] M/S. CENTRAL BANK OF INDIA	
4	ITA 2271/MUM/2022	2018-19	[D] M/S. CENTRAL BANK OF INDIA	
5	ITA 3199/MUM/2025	2011-12	[D] SUREKHA ARVIND JAIN (E-FILE)	
6	ITA 3203/MUM/2025	2014-15	[D] SUREKHA ARVIND JAIN (E-FILE)	
7	ITA 3247/MUM/2025	2015-16	[D] SUREKHA ARVIND JAIN (E-FILE)	
8	ITA 5137/MUM/2025	2012-13	[A] PARAMESHWARI INFRAPROJECTS PRIVATE LIMITED	
9	ITA 5173/MUM/2025	2013-14	[A] PARAMESHWARI INFRAPROJECTS PRIVATE LIMITED	
10	ITA 6291/MUM/2025	2017-18	[A] CATWALK WORLDWIDE LIMITED	
11	ITA 6694/MUM/2025	Not Applicable	[A] INTERNATIONAL COPPER ASSOCIATION INDIA (E-FILE)	
12	ITA 7383/MUM/2025	2016-17	[A] PANCHNAND ENTERPRISES (E-FILE)	
13	ITA 7384/MUM/2025	2020-21	[D] M/S PAMVI HOSPITALITY LIMITED (E-FILE)	
14	ITA 7392/MUM/2025	2017-2018	[A] PRERNA NAVINYAPURN MAHILA SAHKARI SANSTHA MARYADIT (E-FILE)	
15	ITA 7400/MUM/2025	2015-16	[A] PRANAY MOHAN LOKEGAONKAR (E-FILE)	
16	ITA 7407/MUM/2025	2011-12	[A] P CUBE CONSTRUCTION PRIVATE LIMITED (E-FILE)	
17	ITA 6206/MUM/2025	2019-20	[D] CHALET HOTELS LIMITED (E-FILE)	
18	CO 361/MUM/2025	2019-20	[A] CHALET HOTELS LIMITED	
19	ITA 6184/MUM/2025	2017-18	[A] PAREKH ORNAMENTS LLP	
20	ITA 6185/MUM/2025	2017-18	[A] PAREKH ORNAMENTS LLP	
21	ITA 7138/MUM/2025	2014-2015	[A] POOJA VIJAY DEVNANI (E-FILE)	
22	ITA 7139/MUM/2025	2016-2017	[A] POOJA VIJAY DEVNANI (E-FILE)	
23	ITA 6216/MUM/2025	2007	[D] M/S OMKAR HEAVY ENGINEERING LIMITED (E-FILE)	
24	ITA 7193/MUM/2025	2022-23	[A] ORBIT VENTURES DEVELOPERS	
25	ITA 7194/MUM/2025	2016-17	[A] ORBIT VENTURES DEVELOPERS	

REVISED CAUSE LIST OF C BENCH FOR 22-JANUARY-2026 (THURSDAY)

**BEFORE HON'BLE NARENDER KUMAR CHOUDHRY, JUDICIAL MEMBER
AND HON'BLE PRABHASH SHANKAR, ACCOUNTANT MEMBER**

IN COURT ROOM 8

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
26	ITA 7232/MUM/2025	2023-24	[A] OFFSHORE MARINETECH PRIVATE LIMITED	
27	ITA 6652/MUM/2025	2013-2014	[A] M/S. OLIVE BUILDERS (E-FILE)	
28	ITA 6653/MUM/2025	2014-2015	[A] M/S. OLIVE BUILDERS (E-FILE)	
29	ITA 6654/MUM/2025	2015-2016	[A] M/S. OLIVE BUILDERS (E-FILE)	
30	ITA 6655/MUM/2025	2016-2017	[A] M/S. OLIVE BUILDERS (E-FILE)	
31	ITA 6656/MUM/2025	2016-2017	[A] OLIVE BUILDERS AND DEVELOPERS PVT. LTD. (E-FILE)	
32	ITA 6671/MUM/2025	2013-2014	[A] OLIVE BUILDERS AND DEVELOPERS PVT. LTD. (E-FILE)	
33	ITA 6672/MUM/2025	2014-2015	[A] OLIVE BUILDERS AND DEVELOPERS PVT. LTD. (E-FILE)	
34	ITA 6673/MUM/2025	2015-2016	[A] OLIVE BUILDERS AND DEVELOPERS PVT. LTD. (E-FILE)	
35	ITA 7298/MUM/2025	2013-14	[A] IMPRESSIVE TRADING PVT. LTD. (E-FILE)	
36	ITA 7299/MUM/2025	2014-15	[A] IMPRESSIVE TRADING PRIVATE LIMITED (E-FILE)	
37	ITA 7300/MUM/2025	2015-16	[A] IMPRESSIVE TRADING PRIVATE LIMITED (E-FILE)	
38	ITA 6624/MUM/2025	2020-21	[A] INGLORIOUS FILMS LLP (E-FILE)	


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INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**REVISED CAUSE LIST OF D BENCH FOR 22-JANUARY-2026 (THURSDAY)****BEFORE HON'BLE VIKRAM SINGH YADAV, ACCOUNTANT MEMBER
AND HON'BLE MS. KAVITHA RAJAGOPAL, JUDICIAL MEMBER****IN COURT ROOM 5**

Sri	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 828/MUM/2025	2010-11	[A] RAJESH TULSIDAS KALLA	
2	ITA 829/MUM/2025	2009-10	[A] RAJESH TULSIDAS KALLA (SMC)	
3	ITA 1406/MUM/2025	2015	[D] SHRI RAMESH SHETTY (IRP IN THE CASE OF M/S. ACUTE RETAIL INFRA PRIVATE LIMITED) (E-FILE)	
4	ITA 4074/MUM/2025	2011-12	[D] M/S DILIGENT MEDIA CORPORATION LIMITED (E-FILE)	
5	ITA 4954/MUM/2025	2016 - 17	[A] RAJESH DAKE (E-FILE)	
6	ITA 4955/MUM/2025	2013-14	[A] RAJESH RAMCHANDRA DAKE (E-FILE)	
7	ITA 4956/MUM/2025	2013 - 14	[A] RAJESH RAMCHANDRA DAKE (E-FILE)	
8	ITA 4957/MUM/2025	2012-13	[A] MUKAT PIPES LIMITED (E-FILE)	
9	ITA 4973/MUM/2025	2012-13	[A] DRISHA IMPEX PRIVATE LIMITED	
10	ITA 5051/MUM/2025	2013-2014	[A] RATUL TEX PRIVATE LIMITED (E-FILE)	
11	ITA 5052/MUM/2025	2018-2019	[A] RATUL TEX PRIVATE LIMITED (E-FILE)	
12	ITA 5890/MUM/2025	2016-17	[A] RAMESH BABURAO KADAM (E-FILE)	
13	ITA 5900/MUM/2025	2023-24	[A] RAVI BANSILAL DARIRA (E-FILE)	
14	ITA 5969/MUM/2025	2021-22	[D] RELIANCE INFRASTRUCTURE LIMITED (E-FILE)	
15	ITA 7277/MUM/2025	2014-15	[A] MOHANLAL JAWANLAL SAKARIA (E-FILE)	
16	ITA 7280/MUM/2025	20217-18	[A] M C DAVAR HOLDINGS PRIVATE LIMITED (E-FILE)	
17	ITA 7281/MUM/2025	2019-20	[A] MAYUR BHARATBHAI POPAT (E-FILE)	
18	ITA 7362/MUM/2025	2013-14	[A] RAJDHANI TEXTILES PRIVATE LIMITED (SINCE DISHA INFIN CONSULTANTS PVT LTD)	
19	ITA 7399/MUM/2025	2018-19	[A] RAMESH KUSALE (E-FILE)	
20	ITA 7405/MUM/2025	2016-17	[A] RAVI BANSILAL DARIRA (E-FILE)	
21	ITA 7406/MUM/2025	2026-27	[A] MANSI BHAGINI VRUND (E-FILE)	
22	ITA 7147/MUM/2025	2017-18	[A] RAVIKIRAN ENTERPRISES (E-FILE)	


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INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**REVISED CAUSE LIST OF E BENCH FOR 22-JANUARY-2026 (THURSDAY)****BEFORE HON'BLE ANIKESH BANERJEE, JUDICIAL MEMBER
IN COURT ROOM 11****FIRST AVAILABLE AM.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	SA 157/MUM/2025	2016-17	[A] THE SRI HARI TRUST	
2	ITA 7496/MUM/2025	2016-17	[A] THE SRI HARI TRUST (E-FILE)	
3	ITA 6017/MUM/2024	2017-18	[A] KINTU KISHORE BAJAJ (U/S 263)	
4	ITA 4142/MUM/2024	2006-07	[A] M/S KRISHNAPING ALLOYS LTD.	
5	ITA 4420/MUM/2025	2011-12	[A] KOMAL ENTERPRISES (E-FILE)	
6	ITA 4421/MUM/2025	2012-13	[A] KOMAL ENTERPRISES (E-FILE)	
7	ITA 4836/MUM/2025	2012-13	[A] KISHORE KRISHN PATKI	
8	ITA 5952/MUM/2025	2024-25	[A] TANISHQ BUILDERS	
9	ITA 6481/MUM/2025	2015-16	[A] LATE HARESH I CHHUGANI REPRESENTED BY SHIBANI SINGHANIA LEAGA HEIR OF ASSESSEE	
10	ITA 6492/MUM/2025	1998-99	[D] HITESH SHANTILAL MEHTA (E-FILE)	
11	ITA 6493/MUM/2025	1999-00	[D] HITESH SHANTILAL MEHTA (E-FILE)	
12	ITA 6494/MUM/2025	2002-03	[D] HITESH SHANTILAL MEHTA (E-FILE)	
13	ITA 6495/MUM/2025	2015-16	[D] HITESH SHANTILAL MEHTA (E-FILE)	
14	ITA 6496/MUM/2025	2017-18	[D] HITESH SHANTILAL MEHTA (E-FILE)	
15	ITA 6497/MUM/2025	2020-21	[D] HITESH SHANTILAL MEHTA (E-FILE)	
16	CO 351/MUM/2025	2002-03	[A] HITESH SHANTILAL MEHTA	
17	CO 352/MUM/2025	1998-99	[A] HITESH SHANTILAL MEHTA	
18	CO 353/MUM/2025	2015-16	[A] HITESH SHANTILAL MEHTA	
19	CO 355/MUM/2025	1999-00	[A] HITESH SHANTILAL MEHTA	
20	CO 358/MUM/2025	2017-18	[A] HITESH SHANTILAL MEHTA	
21	CO 359/MUM/2025	2020-21	[A] HITESH SHANTILAL MEHTA	
22	ITA 6499/MUM/2025	2019-2020	[A] HARIPRASAD VEDASUBRAMANIAN (E-FILE)	
23	ITA 6522/MUM/2025	2016-17	[A] KUNDAN JAYANTILAL BHATT	
24	ITA 6533/MUM/2025	2026-27	[A] TRIMURTI EDUCATIONAL CHARITABLE TRUST (E-FILE)	

REVISED CAUSE LIST OF E BENCH FOR 22-JANUARY-2026 (THURSDAY)**BEFORE HON'BLE ANIKESH BANERJEE, JUDICIAL MEMBER
IN COURT ROOM 11****FIRST AVAILABLE AM.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
25	ITA 6578/MUM/2025	2013-14	[A] KOVALAM RESORT PRIVATE LIMITED	
26	ITA 6579/MUM/2025	2014-15	[A] KOVALAM RESORT PRIVATE LIMITED	
27	ITA 6580/MUM/2025	2012-13	[A] KOVALAM RESORT PRIVATE LIMITED	
28	ITA 7286/MUM/2025	2021-22	[A] HUWAIDA IQBAL SAYED	
29	ITA 6198/MUM/2025	2009-10	[D] HITESH SHANTILAL MEHTA (E-FILE)	
30	ITA 6199/MUM/2025	2010-11	[D] HITESH SHANTILAL MEHTA (E-FILE)	
31	ITA 6201/MUM/2025	2007-08	[D] HITESH SHANTILAL MEHTA (E-FILE)	
32	ITA 6202/MUM/2025	2003-04	[D] HITESH SHANTILAL MEHTA (E-FILE)	
33	ITA 6207/MUM/2025	1996-97	[D] HITESH SHANTILAL MEHTA (E-FILE)	
34	CO 349/MUM/2025	1996-97	[A] HITESH SHANTILAL MEHTA	
35	CO 350/MUM/2025	2003-04	[A] HITESH SHANTILAL MEHTA	
36	CO 354/MUM/2025	2007-08	[A] HITESH SHANTILAL MEHTA	
37	CO 356/MUM/2025	2009-10	[A] HITESH SHANTILAL MEHTA	
38	CO 357/MUM/2025	2010-11	[A] HITESH SHANTILAL MEHTA	


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INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

REVISED CAUSE LIST OF F BENCH FOR 22-JANUARY-2026 (THURSDAY)

**BEFORE HON'BLE SANDEEP GOSAIN, JUDICIAL MEMBER
AND HON'BLE BIJAYANANDA PRUSETH, ACCOUNTANT MEMBER**

IN COURT ROOM 6

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	SA 160/MUM/2025	2013-14	[A] FURKAAN ABDUL RAZAK BIRYA	
2	ITA 8384/MUM/2025	2013-14	[A] FURKAAN ABDUL RAZAK BIRYA	
3	ITA 6028/MUM/2025	2018-19	[D] VPCG EXIM PVT LTD (E-FILE)	
4	CO 305/MUM/2025	2018-19	[A] VPCG EXIM PVT LTD (E-FILE)	
5	ITA 3606/MUM/2025	2016-17	[A] MANSUR MEHTA (E-FILE)	
6	ITA 3607/MUM/2025	2017-18	[A] MANSUR ABUBAKER MEHTA (E-FILE)	
7	ITA 3608/MUM/2025	2018-19	[A] MANSUR ABUBAKER MEHTA (E-FILE)	
8	ITA 3609/MUM/2025	2019-20	[A] MANSUR ABUBAKER MEHTA (E-FILE)	
9	ITA 3610/MUM/2025	2020-21	[A] MANSUR ABUBAKER MEHTA (E-FILE)	
10	ITA 3611/MUM/2025	2021-22	[A] MANSUR ABUBAKER MEHTA (E-FILE)	
11	ITA 3612/MUM/2025	2022-23	[A] MANSUR ABUBAKER MEHTA (E-FILE)	
12	ITA 3820/MUM/2025	2017-18	[D] MANSUR ABUBAKER MEHTA (E-FILE)	
13	ITA 3834/MUM/2025	2019	[D] MANSUR ABUBAKER MEHTA (E-FILE)	
14	ITA 3835/MUM/2025	2020-21	[D] MANSUR ABUBAKER MEHTA (E-FILE)	
15	ITA 3837/MUM/2025	2022-23	[D] MANSUR ABUBAKER MEHTA (E-FILE)	
16	ITA 3836/MUM/2025	2021-22	[D] MANSUR ABUBAKER MEHTA (E-FILE)	
17	ITA 3807/MUM/2025	2020-21	[D] USHA DEVI KANODIA (E-FILE)	
18	ITA 7646/MUM/2025	2018-2019	[A] JORA RAM MALI (E-FILE)	
19	ITA 7647/MUM/2025	2019-2020	[A] JORA RAM MALI (E-FILE)	
20	ITA 7651/MUM/2025	2018-2019	[A] UTTAR BHARTIYA EDUCATION SOCIETY (E-FILE)	
21	ITA 7652/MUM/2025	2019-2020	[A] UTTAR BAHRTIYA EDUCATION SOCIETY (E-FILE)	
22	ITA 7656/MUM/2025	2008-09	[A] FERROSTONECRETE	
23	ITA 7657/MUM/2025	2009-2010	[A] FERROSTONECRETE	
24	CO 384/MUM/2025	2015	[A] VISAGAR POLYTEX LIMITED	
25	CO 385/MUM/2025	2016	[A] VISAGAR POLYTEX LIMITED	
26	CO 386/MUM/2025	2017	[A] VISAGAR POLYTEX LIMITED	
27	CO 387/MUM/2025	2018	[A] VISAGAR POLYTEX LIMITED	
28	ITA 6134/MUM/2025	2015	[D] VISAGAR POLYTEX LIMITED (E-FILE)	
29	ITA 6135/MUM/2025	2016	[D] VISAGAR POLYTEX LIMITED (E-FILE)	
30	ITA 6156/MUM/2025	2017	[D] VISAGAR POLYTEX LIMITED (E-FILE)	
31	ITA 6157/MUM/2025	2018	[D] VISAGAR POLYTEX LIMITED (E-FILE)	
32	ITA 975/MUM/2024	1993-94	[D] LATE SH. HARSHAD MEHTA (THROUGH LEGAL SMT. JYOTI MEHTA) HEIR	

REVISED CAUSE LIST OF F BENCH FOR 22-JANUARY-2026 (THURSDAY)

**BEFORE HON'BLE SANDEEP GOSAIN, JUDICIAL MEMBER
AND HON'BLE BIJAYANANDA PRUSETH, ACCOUNTANT MEMBER**

IN COURT ROOM 6

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
33	ITA 42/MUM/2024	1993-94	[A] JYOTI H. MEHTA (LEGAL HEIR OF LATE HARSHAD S. MEHTA) (E-FILED)	
34	ITA 6176/MUM/2025	2010-11	[A] JITESH PRAKASHCHANDRA JADAV	
35	ITA 6102/MUM/2025	2021-22	[A] VIKAS VAISHNAV HUF (E-FILE)	
36	ITA 7537/MUM/2025	2017-18	[A] JET SPEED REALTORS	
37	ITA 5065/MUM/2025	2012-13	[A] VASU IMPEX	
38	ITA 6148/MUM/2025	2014-15	[D] UNITED FASHION APPARELS PVT LTD (E-FILE)	

Jurish
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21-Jan-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**REVISED CAUSE LIST OF G BENCH FOR 22-JANUARY-2026 (THURSDAY)****BEFORE HON'BLE SAKTIJIT DEY, VICE PRESIDENT
AND HON'BLE JAGADISH, ACCOUNTANT MEMBER****IN COURT ROOM 2**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 3268/MUM/2025	2009-10	[A] SHAIL INTERNATIONAL ((SMC))	
2	ITA 4428/MUM/2025	2011-12	[A] SHAIL INTERNATIONAL	
3	ITA 4407/MUM/2025	2016-17	[A] ZYKA MERCHANDISE PRIVATE LIMITED (E-FILE)	
4	ITA 4518/MUM/2025	2013-2014	[A] GIRAFFE DEVELOPERS PRIVATE LIMITED (E-FILE)	
5	ITA 5303/MUM/2025	2013-14	[A] GIRAFFE DEVELOPERS PRIVATE LIMITED (E-FILE)	
6	ITA 5762/MUM/2025	2012-13	[A] WANDEL GLOBAL SERVICES PVT LTD (E-FILE)	
7	ITA 6989/MUM/2025	2012-13	[D] STARPOINT DEALERS PRIVATE LIMITED (E-FILE)	
8	ITA 6995/MUM/2025	2021-22	[A] SURAJPAL SINGH RATHOD (E-FILE)	
9	ITA 7374/MUM/2025	2014-15	[A] SHANKERLAL NAMOMAL JARANI (PROP OF MARTINA FOOD PRODUCTS)	
10	ITA 7375/MUM/2025	2015-16	[A] SHANKERLAL NAMOMAL JARANI (PROP OF MARTINA FOOD PRODUCTS)	
11	ITA 7376/MUM/2025	2016-17	[A] SHANKERLAL NAMOMAL JARANI (PROP OF MARTINA FOOD PRODUCTS)	
12	ITA 7377/MUM/2025	2014-15	[A] SHANKERLAL NAMOMAL JARANI (RPOP OF MARTINA FOOD PRODUCTS)	
13	ITA 7378/MUM/2025	2015-16	[A] SHANKERLAL NAMOMAL JARANI (PROP OF MARTINA FOOD PRODUCTS)	
14	ITA 7379/MUM/2025	2016-17	[A] SHANKERLAL NAMOMAL JARANI (PROP OF MARTINA FOOD PRODUCTS)	
15	ITA 7381/MUM/2025	2016-17	[A] WELLWORTH APPARELS PRIVATE LIMITED (E-FILE)	
16	ITA 7382/MUM/2025	2016-17	[A] WELLWORTH APPARELS PRIVATE LIMITED (E-FILE)	
17	ITA 7403/MUM/2025	2020-21	[A] SALMA SADIQ KANTHARIA (E-FILE)	
18	ITA 6141/MUM/2024	2017-18	[A] SHALIBHADRA EXPORTS PRIVATE LIMITED (E-FILED)	
19	ITA 6488/MUM/2025	2015-2016	[A] GOPALKRISHNA NARLA RAO (E-FILE)	
20	ITA 2148/MUM/2024	2015-16	[A] STARSHINE LAND DEVELOPERS PRIVATE LIMITED (E-FILING (RECALLED MATTER))	
21	ITA 3992/MUM/2025	2017-18	[D] SHALIBHADRA EXPORTS PRIVATE LIMITED (E-FILE)	
22	ITA 4263/MUM/2025	2017-18	[A] SHALIBHADRA EXPORTS PRIVATE LIMITED	
23	ITA 4597/MUM/2024	2014-15	[A] GURSHARAN SINGH KEER (E-FILE)	


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21-Jan-2026

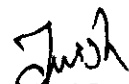
INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**REVISED CAUSE LIST OF H BENCH FOR 22-JANUARY-2026 (THURSDAY)****BEFORE HON'BLE OM PRAKASH KANT, ACCOUNTANT MEMBER
AND HON'BLE SANDEEP SINGH KARHAIL, JUDICIAL MEMBER****IN COURT ROOM 7**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 908/MUM/2023	2019-20	[A] HINDUSTAN CONSTRUCTION COMPANY LIMITED	
2	ITA 1044/MUM/2024	2018-19	[A] HINDUSTAN CONSTRUCTION COMPANY LIMITED	
3	ITA 4696/MUM/2024	2020-21	[A] SHAPOORJI PALLONJI ENERGY PRIVATE LIMITED	
4	ITA 7694/MUM/2025	2022-2023	[A] THE INDIAN HOTELS COMPANY LIMITED	
5	ITA 7775/MUM/2025	2022-23	[A] HENKEL ADHESIVES TECHNOLOGIES INDIA PRIVATE LIMITED	
6	ITA 838/MUM/2025	2014-15	[A] DARSHIT MANOJ GALA ((E-FILING-SMC))	
7	ITA 3530/MUM/2025	2014-15	[A] MITA MADHUKAR SHETH (SMC (E-FILE))	
8	ITA 3525/MUM/2025	2009-10	[D] RAMNIKLAL SHIVJI SAVLA ((E-FILE- SMC))	
9	ITA 6777/MUM/2024	2021-22	[A] TKIL INDUSTRIES PRIVATE LIMITED (FORMERLY KNOWN AS THYSSENKRUPP INDUSTRIES INDIA PRIVATE LIMITED) (E-FILING)	
10	ITA 6864/MUM/2024	2021-22	[A] TELEPERFORMANCE GLOBAL BUSINESS PRIVATE LTD, SUCCESSOR TO TELEPERFORMANCE GLOBAL SERVICES PVT LTD (E-FILING)	
11	ITA 3498/MUM/2025	2014-15	[A] VIKRAM SURESHBHAI SHETH ((E-FILE-SMC))	
12	ITA 535/MUM/2020	2015-16	[A] ILJIN ELECTRIC CO. LTD.	
13	ITA 1077/MUM/2021	2016-17	[A] M/S. ILJIN ELECTRIC CO. LTD.	


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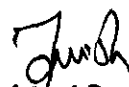
INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**REVISED CAUSE LIST OF J BENCH FOR 22-JANUARY-2026 (THURSDAY)****BEFORE HON'BLE BEENA PILLAI, JUDICIAL MEMBER
AND HON'BLE GIRISH AGRAWAL, ACCOUNTANT MEMBER****IN COURT ROOM 4**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 4574/MUM/2024	2020-21	[A] PIRAMAL ENTERPRISES LIMITED (S.G. (E-FILE)(ROCA))	
2	ITA 6883/MUM/2024	2021-22	[A] PIRAMAL ENTERPRISES LIMITED (E-FILING)	
3	ITA 7983/MUM/2019	2015-16	[A] MAHINDRA & MAHINDRA LTD ((ROCA))	
4	ITA 767/MUM/2022	2017-18	[A] MAHINDRA & MAHINDRA LTD ((ROCA))	
5	ITA 2488/MUM/2022	2018-19	[A] MAHINDRA & MAHINDRA LIMITED ((ROCA))	
6	ITA 6626/MUM/2024	2021-22	[A] MAHINDRA & MAHINDRA LIMITED ((ROCA))	
7	ITA 2074/MUM/2022	2013-14	[A] WELSPUN GLOBAL BRANDS LTD.	
8	ITA 2075/MUM/2022	2014-15	[A] WELSPUN GLOBAL BRANDS LTD.	
9	ITA 2076/MUM/2022	2015-16	[A] WELSPUN GLOBAL BRANDS LTD.	
10	ITA 2077/MUM/2022	2016-17	[A] WELSPUN GLOBAL BRANDS LTD.	
11	ITA 2272/MUM/2022	2016-17	[D] M/S. WELSPUN GLOBAL BRANDS LTD.	
12	ITA 2273/MUM/2022	2015-16	[D] M/S. WELSPUN GLOBAL BRANDS LTD.	
13	ITA 2274/MUM/2022	2014-15	[D] M/S. WELSPUN GLOBAL BRANDS LTD.	
14	ITA 2183/MUM/2022	2013-14	[D] M/S WELSPUN GLOBAL BRANDS LTD	
15	ITA 4575/MUM/2024	2020-21	[A] ORTHO CLINICAL DIAGNOSTICS INDIA PRIVATE LIMITED ((ROCA))	
16	ITA 4898/MUM/2024	2020-21	[A] UNILEVER INDUSTRIES PRIVATE LIMITED (E-FILE (ROCA))	
17	ITA 4956/MUM/2024	2020-21	[A] UPS SCS (INDIA) PRIVATE LIMITED ((ROCA))	
18	ITA 6632/MUM/2024	2021-2022	[A] VALMET FLOW CONTROL PRIVATE LIMITED (E-FILE)	
19	ITA 6713/MUM/2024	2021-22	[A] MORGAN STANLEY ADVANTAGE SERVICES PRIVATE LIMITED (E-FILING)	


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INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**REVISED CAUSE LIST OF K BENCH FOR 22-JANUARY-2026 (THURSDAY)****BEFORE HON'BLE BEENA PILLAI, JUDICIAL MEMBER
AND HON'BLE GIRISH AGRAWAL, ACCOUNTANT MEMBER****IN COURT ROOM 4**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 6455/MUM/2024	2021-22	[A] COLGATE PALMOLIVE INDIA LIMITED	
2	IT(TP)A 4054/MUM/2025	2013-14	[A] KANSAI NEROLAC PAINTS LIMITED (E-FILE)	
3	IT(TP)A 4053/MUM/2025	2012-13	[A] KANSAI NEROLAC PAINTS LIMITED (E-FILE)	
4	ITA 4322/MUM/2025	2012-13	[D] KANSAI NEROLAC PAINTS LTD (E-FILE)	
5	ITA 4323/MUM/2025	2013-14	[D] KANSAI NEROLAC PAINTS LTD (E-FILE)	
6	ITA 6460/MUM/2025	2023-24	[A] SHELTER CO-OPERATIVE HOUSING SOCIETY LIMITED (E-FILE (SMC))	
7	ITA 2047/MUM/2014	2009-10	[A] FRANKLIN TEMPLETON INTERNATIONAL SERVICES (INDIA) P.LTD	
8	ITA 1495/MUM/2015	2010-11	[A] FRANKLIN TEMPLETON INTERNATIONAL SERVICES (INDIA) P.LTD	
9	ITA 4180/MUM/2016	2003-04	[A] GLAXO SMITHKLINE PHARMACEUTICALS LTD	
10	ITA 4783/MUM/2016	2003-04	[D] GLAXO SMITHKLINE PHARMACEUTICALS LTD.	
11	CO 37/MUM/2018	2003-04	[A] GLAXO SMITHKLINE PHARMACEUTICALS LTD.	
12	ITA 6673/MUM/2018	2004-05	[A] GLAXOSMITHKLINE PHARMACEUTICALS LIMITED	
13	ITA 6874/MUM/2018	2004-05	[D] GLAXO SMITHKLINE PHARMACEUTICALS LTD.	
14	ITA 397/MUM/2019	2005-06	[D] GLAXO SMITH KLINE PHARMACEUTICALS LTD.	
15	ITA 457/MUM/2019	2005-06	[A] GLAXO SMITH KLINE PHARMACEUTICALS LTD.	
16	CO 15/MUM/2020	2005-06	[A] GLAXO SMITH KLINE PHARMACEUTICALS LTD.	


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INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**REVISED CAUSE LIST OF SMC BENCH FOR 22-JANUARY-2026 (THURSDAY)****BEFORE HON'BLE PAWAN SINGH, JUDICIAL MEMBER
IN COURT ROOM 9**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 5498/MUM/2025	2013-14	[A] RASHMI NIRANJAN MEHTA	
2	ITA 7011/MUM/2025	2018-19	[A] RAJESH VRAJLAL RATHOD	
3	ITA 7150/MUM/2025	2017-18	[A] ARTI TARANATH PAI	
4	ITA 7372/MUM/2025	2023-24	[A] SACHIN KISHOR SHETH	
5	ITA 7373/MUM/2025	2022-23	[A] SACHIN KISHOR SHETH	
6	ITA 7391/MUM/2025	2023-2024	[A] VINOD CHANDRU SHAHANI PROPRIETOR OF MAGCO CRANES (E-FILE)	
7	ITA 7394/MUM/2025	2020-21	[A] HARVEST AGRICULTURE PRIVATE LIMITED (E-FILE)	
8	ITA 7402/MUM/2025	2012-13	[A] PRAKASH BHAGUJI KATKADE (E-FILE)	
9	ITA 7408/MUM/2025	2020-21	[A] ARVIND SHANKARLAL BHANUSHALI (E-FILE)	
10	ITA 6516/MUM/2025	2016-17	[A] SANJAY ASHOK JAIN (E-FILE)	
11	ITA 6545/MUM/2025	2012-13	[A] RAJENDRA P SHAH	
12	ITA 7229/MUM/2025	2017-18	[A] SHAKTI SALES COOPERATION (E-FILE)	
13	ITA 7272/MUM/2025	2011-12	[A] SUMANGAL SHARES & SECURITIES PRIVATE LIMITED (E-FILE)	
14	ITA 7273/MUM/2025	2012-13	[A] SUMANGAL SHARES & SECURITIES PRIVATE LIMITED (E-FILE)	
15	ITA 6529/MUM/2025	2016-17	[A] CHARLY ROCKY CHITTETH	

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SD 21-Jan-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

**REVISED CAUSE LIST OF
THIRD MEMBER MATTERS,
PART HEARD MATTERS,
SPECIAL CONSTITUTION,
STAY APPLICATIONS
AND MISCELLANEOUS APPLICATIONS**

FOR 22-JANUARY-2026 (THURSDAY)

**BEFORE SHRI AMIT SHUKLA, JUDICIAL MEMBER
AND SHRI GIRISH AGRAWAL, ACCOUNTANT MEMBER**

CLARIFICATION MATTERS AT 2.30 PM									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks	
1	ITA	701	MUM	2024	2018-19	[A] JEAN CHRISTOPHE PIERRE ANDRE LETELLIER	F		

**BEFORE SHRI NARENDER KUMAR CHOUDHRY, JUDICIAL MEMBER
AND SHRI PRABHASH SHANKAR, ACCOUNTANT MEMBER**

PART HEARD MATTERS AT 12.30 PM								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	4665	MUM	2025	2020-21	[A] STATE HEALTH SOCIETY MAHARASTRA	F	
2	ITA	4666	MUM	2025	2018-19	[A] STATE HEALTH SOCIETY MAHARASTRA	F	

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